

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
DREAMS CONSTRUCTION (PUNE) PRIVATE LIMITED OPERATING IN REAL
ESTATE INDUSTRY AT PUNE

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dreams Construction (Pune) Private Limited CIN: U45200PN2011PTC140416
2.	Address of the registered office	City Mall, Office No. 301, 3rd Floor, University Road, Ganesh-Khind Pune 411007 Maharashtra
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Pune
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Residential flats (not in operation for last 2 years)
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, please email to ip.dreamspune@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details, please email to ip.dreamspune@gmail.com
10.	Last date for receipt of expression of interest	19/04/2023
11.	Date of issue of provisional list of prospective resolution applicants	29/04/2023
12.	Last date for submission of objections to provisional list	04/05/2023
13.	Process email id to submit EOI	ip.dreamspune@gmail.com

Date- 04/04/2023

Place: Pune



Vaishali Arun Patrikar
Resolution Professional for

Dreams Construction (Pune) Private Limited
IBBI No.: -IBBI/IPA-002/IP-N00812 /2019-2020 /12566
AFA Valid till 17/11/2023

Registered address : A-2, Shantidoot Society,
Parvati Darshan, Pune 411009 Maharashtra